

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION No. 357  
TO BE ANSWERED ON 18.12.2017

**Vacant Top Posts**

**357. SHRI M.K. RAGHAVAN:  
Dr. ANUPAM HAZRA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that a large number of centrally sponsored educational institutions including universities are not filling up the vacancies of top posts and if so, the details of these institutions, State/UT-wise;
- (b) whether the visitors to these institutions have intervened to fill up these posts;
- (c) if so, the details thereof and the action taken by the Government in this regard; and
- (d) whether the Government has taken any steps for amendment of relevant laws/regulations for making over and taking over of charges between the predecessors and successors incumbents for the posts of Vice Chancellor (VCs) in Central Universities and if so, the details thereof ?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)

(a) to (c): Filling up of vacant posts in the Educational Institutions is a continuous process. The details of vacant top posts of various centrally sponsored educational institutions viz. Indian Institute of Technology (IITs), Indian Institute of Management (IIMs), Indian Institutes of Science Education and Research (IISERs), National Institute of Technology (NITs) and Central Universities are at Annexure.

The process of appointment of Vice Chancellors in Central Universities and Directors in IIMs, IITs and NITs is going as per the laid down procedures.

(d): Central Universities are autonomous bodies which are established under different Acts passed by the Parliament and are regulated by respective Acts and statutes made thereunder. The handing over and taking over of charges between the predecessor and successor incumbents for the post of Vice-Chancellor is done as per the provisions in the respective Act/Statutes etc.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.357 FOR 18.12.2017 ASKED BY SHRI M.K. RAGHAVAN AND Dr. ANUPAM HAZRA, HON'BLE MEMBERS OF PARLIAMENT, REGARDING VACANT TOP POSTS.**

<b>S. NO.</b>	<b>STATE/UTs</b>	<b>NAME OF THE EDUCATIONAL INSTITUTION</b>	<b>NAME OF THE VACANT POST</b>
1.	ANDHRA PRADESH	National Institute of Technology, Andhra Pradesh	Director
2.	ASSAM	Tezpur University	Vice-Chancellor
3.	BIHAR	Indian Institute of Management (IIM), Bodh Gaya	Director
4.	GUJARAT	Indian Institute of Management (IIM), Ahmedabad	Director
5.	HIMACHAL PRADESH	National Institute of Technology, Hamirpur	Director
6.	JAMMU KASHMIR	Indian Institute of Management (IIM), Jammu	Director
7.	JHARKHAND	Indian Institute of Technology (IIT) (ISM), Dhanbad	Director
8.	KERALA	Indian Institute of Management (IIM), Kozhikode	Director
9.	NAGALAND	National Institute of Technology, Nagaland	Director
10.	PUNJAB	Indian Institute of Management (IIM), Amritsar	Director
11.	SIKKIM	Sikkim University	Vice-Chancellor
12.	WEST BENGAL	Visva Bharati University	Vice-Chancellor
13.	UTTARAKHAND	Indian Institute of Management (IIM), Kashipur	Director
14.	UTTAR PRADESH	Banaras Hindu University	Vice-Chancellor
15.		Indian Institute of Technology (IIT), Kanpur	Director

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